NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) 79/NCLT/AHM/2017 With CA(CAA) No. 43/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

Name of the Company:

Enrich Steels Pvt. Ltd.

Section of the Companies Act:

Sections 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

Marchia Rosal Advocate Petitioner

ORDER

Learned Advocate Ms. Dharmishta Raval present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 08.11.2017.

Dated this the 10th day of October, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL